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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For hearing	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril AmarchandM angaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru & Thiru, Advocates Shri Milind Dange Counsel for RP

Advocate for R.P. → Milind Dange - 9449592857 MBLL

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:



ORDER

Heard Shri Milind Dange, learned Counsel for Resolution Professional. Post the case on **27.05.2019**.


MEMBER(J)